OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

The following transfers & postings are being made in Official exigency with immediate effect:

1.	Name & Emp. Code of the Official Ashish Sharma S/o Lt. Sh. Puran Chand (Newly Appointed)	[10.00 pt 1 2 pt	Desg: Peon Role: Peon Posting: Personal Office of Ld. Principal District & Sessions Judge (HQs) Distt: Central THC
2.	Vishwas Chauhan S/o Lt. Sh. Rajeev Kumar (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin-III Distt: Central THC	Desg: Peon Role: Peon Posting: Mediation Centre Distt: Central THC

- 1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
- 2. Transfer order No. 73469-74019/ADMIN-III/Central/P&T/2022 dated 19.09.2022 in respect of Sh. Ashish Sharma, (Newly Appointed) Orderly, at S. No.35 stands cancelled.

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI $_{V}$

No 7 5294 - 7 5309/ADMIN-HI/Central/P&T/2022

Dated, Delhi the...2...SEP 2022

Copy forwarded for information and necessary action to:-

- 1. PS to Ld. Principal District & Sessions Judge, Central, Delhi.
- 2. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central, Delhi.
- 3. The Officers Concerned.
- 4. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central, Delhi.
- 5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
- 6. Dealing Officials, Leave Seat, Accounts Branch Central, Delhi.
- 7. The Officials concerned.

8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.

Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

Balbir Singh

Administrative Officer (J)

O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

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